

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No.379 of 2014
In DFR No. 2291 of 2014**

Dated :13th November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**Madhya Pradesh Poorv Kshetra Vidyut Vitran
Co.Ltd. & Ors. Appellant(s)**

Versus

**Madhya Pradesh Electricity Regulatory
Commission Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Anushree Bardhan
Counsel for the Respondent(s) : Ms. Mandakini Ghosh**

ORDER

**IA No.379 of 2014
(Appl. for Condonation of delay)**

This is an Application to condone the delay of 23 days in filing the Appeal as against the Order dated 19.06.2014.

Since we find that there is sufficient cause to condone the delay, the delay is condoned.

Post the matter for Admission on **02.12.2014.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**